

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 154 of 2012

Dated : 18th November, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Raj West Power Ltd. ... Appellant(s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. P.N. Bhandari for R.2 to 4
Mr. R. K. Mehta for R-1

ORDER

Mr. M.G. Ramachandran, the learned counsel appearing for the Appellant has finished his arguments.

The learned counsel for the Respondent Nos. 2 to 4 has also finished his arguments.

For the reply submissions of the learned counsel for the Commission, post the matter on **05.12.2013**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs